where he lived has become Sri Aurobin-do Niwas which also has been taken over. A lot of educational and other programmes were undertaken.

Sir, not only the nation, but humanity as a whole is groping for some new light. Humanity is at great cross-roads today, there is great spiritual crisis around the world. I know about it because I travel constantly. Even in the very developed countries, people are searching for a new kind of philosophy and a new conscious-ness. Sri Aurobindo provides that arrow shot into the future. The supramentalisa-tion of consciousness which he postulated is an idea which is gradually beginning to gain a lot of influence.

Mr. Vice-Chairman, I suggest that a National Committee should be set up for this purpose. We should coorrdinate these activities because there are his admirers and followers who accept Sri Au-robindo's teachings throughout the country, particularly down in the South, in Pondicherry, in Auroville—9/10th of it is in Tamil Nadu and l/10th is in Pon-dicherry—which you yourself know. So, there must be some co-ordination of these activities. They are being looked into as part of the general Fiftieth Anniversary Celebrations, but I do not think that is enough because Sri Aurobindo's thought requires a special group of people who are aware of-the dimensions of that. So, may I suggest that as was done for the Centenary, a Special National Committee be set up so that we can get to work more quickly and try and see whether his great ideals can be translated into action.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): In this Fiftieth Year of our Independence, we are celebrating it. Also, this year we are celebrating the Centenary of Netaji throughout the country. Hon. Minister, I think the suggestion of the hon. Member for ap-pointing a National Committee for celeb-rating Sri Aurobindo's 125th Anniversary can be considered.

Mr. Govindrao Adik. Not here.

Now, Mr. Sanjay Nirupam. Please do not create any controversy. Confine yourself to the subject given.

Reports regarding U.S. violation of C.T.B.T. and developing new deadly weapons

श्री संजय निरुपम (**महाराष्ट्र**) : धन्यवाद महोदय, मैं आपके माध्यम से सदन का ध्यान एक अखबार में छपी इस रियोर्ट कि ओर दिलाना चाहता हूं । उस रिपोर्ट की हैडिंग है, शीर्षक है:

"U.S. Flouts CTBT-Deploys New Nuclear Weapon".

हम सभी जानते है कि अमेरिकी प्रशासन, अमेरिकी सरकार, अमेरिकी राष्ट्रपती ही सी.डी.बी.टी. को प्रमोट करने वालों में सबसे आगे रहे है और उन्होंने पूरी दुनिया के समक्ष यह प्रस्ताव रखा था कि सी.डी.बी.टी. पर साइन करें तथा यह संकल्प हो कि नाभीकीय अधिकारों का विस्तार नहीं किया जाएगा। तकरिवन 200 देशों ने इस ट्रीटी पर सिग्रेचर किये, इन्तजार किये। इसके लिए यह गर्व की बात है कि और मैं इस चीज से बहुत खुश हूं कि हिन्दुस्तान ने उस संकल्प पर, उस ट्रीटी पर हस्ताक्षर नहीं किये। महोदय, अन्य अमेरिकी प्रशासन के दोगलेपन की ओर मैं आपका ध्यान आकर्षित करना चाहता हूं। इस सरकार ने, अमेरिकी गवर्नमेंट ने दिसम्बर 1996 में दुनिया का पोस्ट डिस्ट्रक्टिव नाभीकीय बम तैयार किया है। उस बम का नाम है बी-61-11 और सितम्बर 1996 में सी.डी.बी.टी. पर जब सिग्रेचर किये जा रहे थे तो अमेरिका ने पूरी दुनिया को आश्रस्त किया था कि वह किसी भी तरह से नये नाभीकीय हथियारों का विकास नहीं करेगा। तो ऐसे वक्त में जब अमेरिका ने इस तरह का नया और ज्यादा डडूली वेपन, ओर ज्यादा खतरनाक हथियार बनाया है तो हमारी सरकार को इसके खिलाफ एक प्रतिक्रिया जाहिर करनी चाहिए थी क्योंकि मेरा मानना है कि जब भी कोई इस तरह का सवाल होता है तो अमेरिका हमारे देश को अंतर्राष्ट्रीय कढ़घरों में खड़ा कर देता है और हमे ऐक्स्पोज करने की कोशिश करता है, हम पर प्रैशर डालने की कोशिश करता है । अब जबकि अमेरिका ने झूठ बोला, बेइमानी कि ओर एक तरह से पूरी दुनिया के साथ धोखेबाजी की है तो हमारी सरकार को चाहिए कि वह इसके विरोध में एक प्रोटैस्ट जाहिर करे। मैंने विदेश मंत्री जी से बात की थी। मैंने कहा था कि इतना बड़ा मामला है, आपको इस पर रिएक्शन देना चाहिए, पूरी दुनिया के सामने बताना चाहिए कि देखिए, पहले हमें अमेरिका पर विश्वास नहीं था और

अमेरिका ने जबर्दस्ती कहा था कि हम पर विश्वास करो, हमने नहीं किया और आज अमेरिका ने अपनी सच्चाई उजागर कर दी है। विदेश मंत्री महोदय ने कहा कि "We are not part of the treaty." ठीक है, मैं भी जानता हूं कि हम लोग उस ट्रीटी के पार्ट नहीं हैं लेकिन हमें इसका विरोध करना चाहिए ताकि अमेरिका कभी किसी और अंतर्राष्ट्रीय मुद्दे पर हमें बहुत ज्यादा प्रैशराइज़ न करे। महोदय, इस विषय को रखने के पीछे मेरा तर्क यह है कि जब तक हमारी फॉरेन पॉलिसी ओफेसिव नहीं होगी, जब तक हमारी फॉरेन पॉलिसी आक्रामक नहीं होगी, तब तक हम दुनिया में अपनी स्थिति मजबूत नहीं कर सकते और ऐसे मुद्दों पर जब सी.टी.बी.टी. का उल्लंघन अमेरिका के द्वार किया जा रहा है, ऐसे मुद्दों पर हम अमेरिका पर अटैक करेंगे, वैचारिक तौर पर, अखबारों के जरिए बयान केदर तो अमेरिका कहीं न कहीं एक दवाब में रहेगा। महोदय, मैं आपके माध्यम से इस सदन के समक्ष, पूरी सरकार से और विदेश मंत्री महोदय से मांग करता हूं कि हमारी विदेश नीति थोडी आक्रामक होनी चाहिए, ओफैसिव होनि चाहिए, हर वक्त डिफैसिव रहने का कोई अर्थ नहीं है और यह कहने का कोई अर्थ नहीं है कि " हमें क्या लेना देना? अमेरिका ने एक-हथियार बनाया है, वह उनका अपना मामला है। " हमें अमेरिका पर दबाव डालना चाहिए। उपसभाध्यक्ष महोदय, मैं आपके माध्यम से यही बात अपने स्पैशल मैंशन में रखना चाहता हूं।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Thank you. Now, Maulana Obaidullah Khan Azmi. Not here. Shri Hanumanthappa.

Problems of Khadi and Village Industries Sector

SHRI H. HANUMANTHAPPA (Karnataka): Mr. Vice-Chairman, Sir, through you, I try to draw the attention of this House and the Government to the vital sector of Khadi and Village Industries. This sector provides vast employment opportunities, full-time and part-time, to artisans, small and marginal farmers, agricultural labourers and the poor in general and particularly in rural areas. As on today, it has created employment for nearly 57 lakhs people, covering 50 per cent villages in the country. Out of 5.5 lakhs villages in the country, 2.45 lakh villages are covered by these activities. Thirty-two per cent of the people working in these industries, belong to the Scheduled Caste and the Scheduled Tribe, and forty six per cent artisans belong to the womenfolk. With a modest investment of Rs. 1,386 crores, the industry has been able to create so much of employment opportunities. Recognising this, a High-Powered Committee under the chairmanship of the Prime Minister, was constituted, which submitted its report in the year 1993. The Government of India continued its support, and every year, in the Budget, there used to be mention of all these activities by making a proper allocation, keeping in view the targets fixed. Unfortunately, for the last two years, the Finance Minister has not even taken note of these activities. I do not know the reason. He has not made any reference to these activities in his Budget speech and has drastically slashed the allocation fixed for this purpose. Actually, the non-Plan expenditure of the Commission today is around Rs. 34 crores. The Government of India has allocated only Rs. 19 crores foi this purpose during the last two years. I do not know whether the Government wants to retrench fifty per cent of the staff or they do not want to pay them the salaries. I do not know as to what their intention is. During 1997-98, a further reduction of Rs. 5.48 crores has been made. Fifty per cent of the non-Plan expenditure has been cut and out of this, a further cut of Rs. Five crores has been imposed. Besides this, the budgetary support that should have come for the industry as such was estimated at Rs. 622 crores. But it has been slashed to Rs. 349 crores. Fifty-seven lakh people are employed in this industry. The annual production is worth Rs. 4,000 crores. On the other hand, the Government should have come forward and lent support to this field. But unfortunately, this has lost sight of the Finance Ministry. So, I request the Government to increase the allocation of funds and the budgetary swporf to at least Rs. 600 crores. The